

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 16.5.05

Registration No. P. T. R. No. 6

Applicant (s)

VERSUS

Respondent (s)

9.5.2005

None for the applicant.

Shri S.N. Kohli on behalf of Shri M.N. Banerjee, counsel for the respondents.

Today none is present on behalf of the applicant. Earlier so many dates the learned counsel for the applicant was not present for applicant i.e. 15.11.2005, 5.11.2004, 3.12.2004, 24.1.2005, 11.3.2005 and 18.4.2005. It appears that the applicant is no longer interested in prosecuting this case. Accordingly, the OA is dismissed for non prosecution. No costs.

Sd/ —

(Madan Mohan)
J M

सत्य प्रतिलिपि

16/5/2005
सचिव
DY REGISTRAR
केन्द्रीय प्रशासनिक नियमित
CENTRAL ADMINISTRATIVE REGULATIONS
जबलपुर बैच, जबलपुर
JABALPUR BENCH, JABALPUR

gusd
8.6.5